

(b) what was the output of yarn expected from these Charkhas and how much has been actually produced; and

(c) how much of the Ambar yarn has been sold to the weavers and how much is lying unsold?

The Minister of Industry (Shri Manubhai Shah): (a) The expenditure under the Ambar Charkha Programme during 1957-58 amounted to Rs 175 64 lakhs as grant and Rs 474 89 lakhs as loans

(b) The output of yarn expected was 4 million lbs. The actual production of yarn amounted to 2 54 million lbs.

(c) About 70 to 80 per cent. of the yarn produced has been given to weavers and the balance is in stock with the institutions concerned.

Spare parts for Agricultural Machinery

*605. **Shri Chandak** Will the Minister of Commerce and Industry be pleased to state

(a) whether any restrictions have been imposed on the import of spare parts for agricultural machinery and implements and

(b) if so, the likely effect of these restrictions on the food production of the country?

The Minister of Commerce (Shri Kanungo): (a) and (b) Compared to the last licensing period, the import policy for the current period has been relaxed to some extent and in this respect the position is a little easier.

Displaced persons from Goa

*606. **Shri Assar:** Will the Prime Minister be pleased to state:

(a) whether any help or aid has so far been given to the displaced persons from Goa; and

(b) if so, its nature

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b) Rs 500 was given in one case and Rs 100 in another. Two other cases are still under consideration.

State Housing Finance Corporations

*607. { **Shri Ram Krishan:**
Sardar Iqbal Singh

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No 1048 on the 18th March, 1958 and state at what stage is the scheme for setting up State Housing Finance Corporations?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The question whether enabling legislation by the Centre is necessary for the establishment of Housing Corporations (or Boards) proposed to be set up in the States, is under consideration, along with the question whether these Corporations (or Boards) should also undertake execution of Housing projects in addition to financing of Housing activities in the State.

Indo-Pakistan Border Disputes

{ **Shri D. C. Sharma**
Shri Supakar
Shri Khushwaqt Rai:
Pandit D. N. Tiwary
Shri Bishwanath Roy:
*608 { **Shri Raghunath Singh:**
Shri R. S. Tiwari:
Sardar Iqbal Singh:
Shri Bose:
Shri Assar
Shri Vajpayee:
Shri Hem Raj:

Will the Prime Minister be pleased to state

(a) whether it is a fact that Pakistani Armed Forces, fired into the areas of Khasi, Jaintia Hills district many a time recently, and

(b) if so, the extent of loss of lives and property on the Indian side?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Yes, Sir firing in this region took place a number of times since March, 1958.